

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURAL RESEARCH & EDUCATION

LOK SABHA
UNSTARRED QUESTION NO. 1647
TO BE ANSWERED ON 08/03/2016

UPGRADATION OF AGRICULTURE SCIENCE CENTRES

1647. SHRI JANAK RAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE
कृषि और कृषक कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to upgrade and modernize the existing agriculture science centres in the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) the amount fixed for this purpose for the 12th Five Year plan period, State/UT-wise;
- (d) whether it is a fact that several cases of irregularities in the functioning of these Agriculture Science Centres have come to the notice of the Government; and
- (e) if so, the details thereof along with the action taken by the Government thereon?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE
कृषि और कृषक कल्याण मंत्रालय में राज्य मंत्री
(DR. SANJEEV KUMAR BALYAN)

(a) to (c): Yes, Madam. The Government has approved for modernization/revitalization of selected KVKs with new facilities viz. Technology Information Unit, Mini Seed Processing facility, Provision of 25 KVA silent Genset to KVKs, Micro Nutrient Analysis facility, Establishment of vKVK and KVK Net and Specialized KVKs. In addition, provision has been made for providing additional facilities like Rain Water Harvesting Structure with Micro Irrigation System, Soil and Water Testing facility, Minimal Processing facility, Carp Hatchery facility, Integrated Farming System (IFS) and for e-Extension facility to selected KVKs. The State/UT-wise number of KVKs and funds earmarked for modernization/revitalization with new facilities and additional facilities during XII Plan is given at **Annexure-I**.

(d) & (e): Some administrative problems and irregularities have been reported in KVK, Unnao (U.P), KVK, Guntur (Andhra Pradesh), KVK, Nanded (Maharashtra), KVK, Jamui (Bihar), KVK, Tirunelveli (T.N) & KVK, Thanjavur (T.N). The KVK-wise details are as under:-

1. KVK Guntur (Andhra Pradesh): It was found that functioning of KVK, Guntur, Andhra Pradesh has been affected due to dispute amongst the management of the Host Organization which is sub – judice.

2. KVK, Nanded (Maharashtra): The KVK , Nanded, Maharashtra had some administrative issues concerning use and maintenance of KVK infrastructure, holding of scientific advisory committee meetings regularly and made procedural lapses in maintenance of records for which corrective measures were suggested and the same have now been followed.

3. KVK, Unnao (Uttar Pradesh): Complaints have been received alleging irregularities related to ownership of land, recruitment of staff and functioning of KVK, Unnao, Uttar Pradesh. It was decided that KVKs under NGOs established w.e.f. 13.01.2005 will have to mortgage their land in favour of ICAR. However, the KVK Unnao was established in 1999 and there was no such clause in the MoU signed between the NGO managing the KVK and the ICAR. Therefore, mortgage of land of the KVK cannot be enforced. Further, a committee has been constituted under the chairmanship of Director, IISR, Lucknow to fill up all the vacancies of KVK Unnao.

4. KVK, Jamui (Bihar): There was a dispute regarding ownership of the land between the two related organizations and a committee was constituted for investigating the issue. Based on the recommendations of the Committee it has been decided to continue with the ownership of the KVK with the existing NGO (Shrambharti Khadigram).

5. KVK, Thanjavur & KVK, Tirunelveli (Tamilnadu): There were also complaints regarding irregularities in KVK Thanjavur and KVK Tirunelveli of Tamilnadu related to construction and unauthorized use of buildings, appointment of staff, payment of salary to employees and diversion of funds. The matter has been investigated by a committee. In accordance with the recommendations of the Committee, inadmissible expenditure at the KVK, Thanjavur has been worked-out and legal advice sought for further course of action. The case of KVK, Tirunelveli is sub-judice.

State/UT-wise number of KVKs and funds earmarked for modernization with new facilities during XII Plan.

S.No.	State/UTs	Technology Information Unit		Mini Seed Processing Facility		25 KVA Silent Genset		Micro Nutrient Analysis Facility		vKVK and KVK Net		Specialized KVKs	
		No. of KVKs	Amount (Rs in lakh)	No. of KVKs	Amount (Rs in lakh)	No. of KVKs	Amount (Rs in lakh)	No. of KVKs	Amount (Rs in lakh)	No. of KVKs	Amount (Rs in lakh)	No. of KVKs	Amount (Rs in lakh)
1	Andaman and Nicobar Islands	1	8.00	0	0.00	1	5.00	0	0.00	1	1.20	1	33.00
2	Andhra Pradesh	9	72.00	2	60.00	7	35.00	1	18.00	14	16.80	0	0.00
3	Arunachal Pradesh	8	64.00	0	0.00	6	30.00	1	18.00	13	15.60	1	33.00
4	Assam	14	112.00	2	60.00	7	35.00	1	18.00	22	26.40	1	33.00
5	Bihar	26	208.00	8	240.00	28	140.00	5	90.00	23	27.60	2	66.00
6	Chhattisgarh	10	80.00	8	240.00	8	40.00	3	54.00	20	24.00	2	66.00
7	Delhi	1	8.00	0	0.00	0	0.00	0	0.00	1	1.20	0	0.00
8	Goa	1	8.00	0	0.00	0	0.00	0	0.00	1	1.20	0	0.00
9	Gujarat	25	200.00	7	210.00	22	110.00	3	54.00	28	33.60	1	33.00
10	Haryana	15	120.00	4	120.00	4	20.00	2	36.00	18	21.60	1	33.00
11	Himachal Pradesh	11	88.00	2	60.00	7	35.00	3	54.00	12	14.40	2	66.00
12	Jammu and Kashmir	9	72.00	0	0.00	10	50.00	4	72.00	13	15.60	1	33.00
13	Jharkhand	12	96.00	2	60.00	12	60.00	1	18.00	15	18.00	2	66.00
14	Karnataka	29	232.00	6	180.00	15	75.00	3	54.00	30	36.00	1	33.00
15	Kerala	12	96.00	2	60.00	6	30.00	1	18.00	14	16.80	3	99.00
16	Lakshadweep	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
17	Madhya Pradesh	28	224.00	12	360.00	22	110.00	4	72.00	47	56.40	4	132.00
18	Maharashtra	32	256.00	7	210.00	24	120.00	1	18.00	31	37.20	3	99.00
19	Manipur	5	40.00	1	30.00	5	25.00	1	18.00	9	10.80	0	0.00
20	Meghalaya	5	40.00	0	0.00	2	10.00	0	0.00	5	6.00	1	33.00

21	Mizoram	4	32.00	1	30.00	4	20.00	0	0.00	8	9.60	1	33.00
22	Nagaland	5	40.00	2	60.00	3	15.00	1	18.00	9	10.80	1	33.00
23	Odisha	17	136.00	11	330.00	18	90.00	4	72.00	33	39.60	2	66.00
24	Pondicherry	2	16.00	0	0.00	0	0.00	0	0.00	1	1.20	1	33.00
25	Punjab	15	120.00	8	240.00	11	55.00	2	36.00	20	24.00	3	99.00
26	Rajasthan	32	256.00	6	180.00	12	60.00	4	72.00	42	50.40	6	198.00
27	Sikkim	1	8.00	1	30.00	1	5.00	0	0.00	4	4.80	0	0.00
28	Tamil Nadu	26	208.00	6	180.00	17	85.00	4	72.00	29	34.80	2	66.00
29	Telangana	4	32.00	2	60.00	7	35.00	1	18.00	7	8.40	0	0.00
30	Tripura	3	24.00	1	30.00	1	5.00	0	0.00	4	4.80	0	0.00
31	Uttarakhand	10	80.00	1	30.00	2	10.00	1	18.00	59	70.80	1	33.00
32	Uttar Pradesh	50	400.00	13	390.00	37	185.00	7	126.00	11	13.20	6	198.00
33	West Bengal	12	96.00	4	120.00	1	5.00	2	36.00	11	13.20	2	66.00
Total		434	3472.00	119	3570.00	300	1500.00	60	1080.00	555	666.00	51	1683.00

State/UT-wise number of KVKs and funds earmarked for upgrading with additional facilities during XII Plan.

S.No.	State/UTs	Rain Water Harvesting Facility		Soil and Water Testing Laboratory		Minimal Processing Facility		Carp Hatchery		Integrated Farming System units		e-Linkage Facility	
		No.of KVKs	Amount (Rs in lakh)	No.of KVKs	Amount (Rs in lakh)	No.of KVKs	Amount (Rs in lakh)	No.of KVKs	Amount (Rs in lakh)	No.of KVKs	Amount (Rs in lakh)	No.of KVKs	Amount (Rs in lakh)
1	Andaman and Nicobar Islands	0	0.00	2	46.00	1	15.00	0	0.00	1	6.00	2	6.00
2	Andhra Pradesh	8	134.40	10	230.00	6	90.00	3	9.00	11	66.00	12	36.00
3	Arunachal Pradesh	4	67.20	6	138.00	3	45.00	1	3.00	11	66.00	2	6.00
4	Assam	1	16.80	7	161.00	2	30.00	4	12.00	8	48.00	4	12.00
5	Bihar	6	100.80	14	322.00	5	75.00	4	12.00	23	138.00	33	99.00
6	Chhattisgarh	0	0.00	14	322.00	7	105.00	9	27.00	18	108.00	17	51.00
7	Delhi	0	0.00	1	23.00	1	15.00	0	0.00	1	6.00	1	3.00
8	Goa	0	0.00	0	0.00	1	15.00	2	6.00	1	6.00	0	0.00
9	Gujarat	20	336.00	8	184.00	13	195.00	3	9.00	28	168.00	23	69.00
10	Haryana	1	16.80	3	69.00	15	225.00	0	0.00	16	96.00	9	27.00
11	Himachal Pradesh	4	67.20	1	23.00	7	105.00	0	0.00	11	66.00	6	18.00
12	Jammu and Kashmir	10	168.00	4	92.00	5	75.00	0	0.00	13	78.00	13	39.00
13	Jharkhand	2	33.60	6	138.00	5	75.00	0	0.00	9	54.00	18	54.00
14	Karnataka	12	201.60	6	138.00	19	285.00	1	3.00	29	174.00	17	51.00
15	Kerala	3	50.40	1	23.00	9	135.00	7	21.00	13	78.00	4	12.00
16	Lakshadweep	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00
17	Madhya Pradesh	13	218.40	15	345.00	11	165.00	6	18.00	43	258.00	28	84.00

18	Maharashtra	11	184.80	14	322.00	16	240.00	2	6.00	28	168.00	27	81.00
19	Manipur	2	33.60	6	138.00	2	30.00	0	0.00	9	54.00	3	9.00
20	Meghalaya	2	33.60	2	46.00	3	45.00	0	0.00	4	24.00	1	3.00
21	Mizoram	2	33.60	2	46.00	2	30.00	1	3.00	4	24.00	3	9.00
22	Nagaland	2	33.60	6	138.00	2	30.00	0	0.00	9	54.00	3	9.00
23	Odisha	3	50.40	13	299.00	7	105.00	12	36.00	29	174.00	25	75.00
24	Pondicherry	1	16.80	0	0.00	0	0.00	0	0.00	2	12.00	0	0.00
25	Punjab	2	33.60	6	138.00	13	195.00	0	0.00	16	96.00	11	33.00
26	Rajasthan	24	403.20	9	207.00	9	135.00	5	15.00	42	252.00	22	66.00
27	Sikkim	1	16.80	1	23.00	1	15.00	0	0.00	2	12.00	2	6.00
28	Tamil Nadu	21	352.80	3	69.00	22	330.00	8	24.00	27	162.00	15	45.00
29	Telangana	4	67.20	6	138.00	3	45.00	2	6.00	8	48.00	10	30.00
30	Tripura	1	16.80	0	0.00	1	15.00	2	6.00	3	18.00	2	6.00
31	Uttarakhand	2	33.60	5	115.00	17	255.00	4	12.00	13	78.00	9	27.00
32	Uttar Pradesh	19	319.20	19	437.00	6	90.00	6	18.00	68	408.00	48	144.00
33	West Bengal	2	33.60	5	115.00	7	105.00	3	9.00	9	54.00	12	36.00
Total		183	3074.40	195	4485.00	221	3315.00	85	255.00	509	3054.00	382	1146.00

